

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2879
ANSWERED ON:24.07.2009
FUNDS FROM CESS ON DIESEL UNDER PMGSY
Rajaram Shri Wakchaure Bhausahab

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criterion for allocation of funds to the States under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether there is uniformity in allocation of funds to the States under the Scheme;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether funds have been allocated to the States under the Central Road Fund from the cess on diesel under PMGSY;
- (e) if so, the details of the amount allocated to the States during each of the last three years and the current year, State-wise; and
- (f) the time by which remaining amount is likely to be allocated to the States?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): The share of cess received from the Central Road Fund is allocated among States with a weightage of 75% for Need (share of unconnected Habitations in the total unconnected Habitations of the country) and 25% on Coverage (share of connected Habitations in the total connected Habitations of the country).
- (b): Yes Sir.
- (c): As mentioned in para (a) above, the fund is allocated to states giving 75% weightage to need and 25% weightage to coverage.
- (d): Yes Sir.
- (e): Amount allocated to States during each of last three years has been given in the Annexure. The allocation for the current year will be made after the budget is approved by the Parliament.
- (f): No amount received from the Central Road Fund for Pradhan Mantri Gram Sadak Yojana (PMGSY) remains unallocated.